

HIGH COURT OF CHHATTISGARH, BILASPUR
NOTIFICATION

No. 107 (Mis.) /
II-15-19/2020

Bilaspur, dated 05 October, 2020

Following amendments are incorporated in Chhattisgarh High Court Services (Appointment, Conditions of Service and Conduct) Rules, 2017.

AMENDMENT

In the First Schedule pertaining to Class-IV Posts, Column No. 4 & 5 of Entry No. 11 of the Chhattisgarh High Court Services (Appointment, Conditions of Service and Conduct) Rules, 2017, are substituted with the following:-

Source & Method of Appointment	Minimum Qualification & experience
4	5
By direct recruitment. Selection shall be made on the basis of performance in the skill test.	Candidate must have passed 8 th Class examination from any recognized Board/School. Over qualified persons shall not be considered.

The amendment shall come into force with immediate effect.

By order of Hon'ble the Chief Justice

Sanjay 3.10.2020
(Sanjay Kumar Jaiswal)
I/C Registrar General

Endt. No. 8399 /
II-15-19/2020


Bilaspur, dated 05 October, 2020

Copy forwarded to:-

1. Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
2. Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
3. Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
4. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
5. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
6. Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
7. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
8. Private Secretary to Hon'ble Shri Justice R.C.S. Samant, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
9. Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.

10. Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
11. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
12. Private Secretary to Hon'ble Shri Justice Shri Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
13. Private Secretary to Hon'ble Smt. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur, for kind information of Her Ladyship.
14. Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, for kind information of Her Ladyship.
15. P.S. to the Registrar General, High Court of Chhattisgarh, Bilaspur,
16. Registrar (Vigilance/I.&E./Judl./S&A Cell), High Court of Chhattisgarh, Bilaspur,
17. The Principal Secretary, Law & Legislative Affairs Department, Government of Chhattisgarh, Mantralaya, Mahanadi Bhawan, Atal Nagar, Nawa Raipur (C.G.) - with a request to get it published in the Gazette immediately and send 10 copies of same to this Registry,
18. Director (C.S.J.A.), High Court of Chhattisgarh, Bilaspur,
19. Additional Registrar (Judl./D.E. & E./Admn.), High Court of Chhattisgarh, Bilaspur,
20. Additional Directors (C.S.J.A.), High Court of Chhattisgarh, Bilaspur,
21. I/C Registrar (Computerization-cum-C.P.C.), High Court of Chhattisgarh, Bilaspur,
22. O.S.D., High Court of Chhattisgarh, Bilaspur,
23. Joint Registrars, High Court of Chhattisgarh, Bilaspur,
24. All Additional Registrars, High Court of Chhattisgarh, Bilaspur,
25. All Deputy Registrars, High Court of Chhattisgarh, Bilaspur,
26. Accounts Officer, High Court of Chhattisgarh, Bilaspur,
27. All Assistant Registrars/Librarian, High Court of Chhattisgarh, Bilaspur,
28. All Section Officers/Private Secretaries, High Court of Chhattisgarh, Bilaspur,
29. Assistant Editor (I.L.R.)/Court Manager, High Court of Chhattisgarh, Bilaspur,

For information / necessary action.


3.10.2020
(Sanjay Kumar Jaiswal)
I/C Registrar General